

India Enterprise, every year since 1982 with details of production during each year;

(b) the steps taken for the modernisation of the aforesaid enterprise with results thereof;

(c) whether it is a fact that Government have decided to retrench the employees in the aforesaid enterprise and if so, the criteria adopted for this purpose and the number of employees proposed to be retrenched; and

(d) the number of officers at present working in the enterprise and the total amount being spent per year on their pay, allowances and other benefits ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K.K. TEWARY) :

(a) Year-wise Production

Year	Two-wheelers	Three-wheelers	Fans
1982-83	36,756	385	38,482
1983-84	22,619	788	37,679
1984-85	27,722	950	37,259
1985-86	23,992	1234	53,513

The main reasons for the low production are :

- (i) production constraints resulting in low capacity utilisation.
- (ii) consumer preference for other makes of scooters; and
- (iii) poor liquidity due to continuing losses.

(b) and (c). The question of restructuring including rationalisation of manpower of the Scooters India Limited, in order to make it a viable unit is being examined.

(d) The number of Officers in Scooters India Ltd. as on 31.10.86 in 213. The total amount being spent on their pay and allowances works out to Rs. 79.44 lakhs per year at current rates.

[English]

Exemption from Food Procurement in Karnataka State

1221. SHRI V.S. KRISHNA IYER :
SHRI NARSING SURYA-
WANSHI :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the Karnataka State Rice Millers Association have requested for the exemption of Karnataka State from Food Procurement Programme; and

(b) if so, the action taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) Yes, Sir.

(b) The request was not acceded to for the reason that no major change in the procurement policy, as suggested by the Association, was feasible in the prevailing circumstances.

Setting up of Mangalore Refinery

1222. SHRI V.S. KRISHNA IYER :
SHRI VIJAY N. PATIL :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :